

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 29.03.2019 (FRIDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1060 of 2019 in Comp. App. (AT) No. 207 of 2017	Belfin Spa & Ors. Vs. Cima Shyam Springs Pvt. Ltd & Ors.	Armin Wandrewala Akshay Vani	Himanshu Vij Anisha Mahajan

**For Fixing the Date of Hearing**

2.	Comp. App. (AT) No. 43 of 2018 <b>Part Heard</b>	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	Vivek Sibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)
3.	Comp. App (AT) No. 321 of 2018 <b>Part Heard</b>	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. & Ors.	Anirudh Wadhwa	Sumesh Dhawan

**10:40 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 160 of 2019	Cholamandalam Investment & Finance Company Ltd. Vs. R. Venkatakrishnan	Avinash Kumar	

**For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 40 of 2019	Dhiren Dave Vs. Pantomath Capital Advisors Pvt. Ltd.	Aaditya Pande	Prachi Johri
3.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
4.	Comp. App. (AT) (Ins) No. 188 of 2019	Peter Johnson John Vs. KEC International Ltd.	P. Jegan	
5.	Comp. App. (AT) (Ins) No. 194 of 2019	Krystal Integrated Services Pvt. Ltd. Vs. Indiaonline Express Pvt Ltd.	Mritunjay Kr. Tiwari	

**For Hearing**

<b>6.</b>	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. <b>With</b>	Arvind Kumar	Pooja Saigal Aksahay Gupta
<b>7.</b>	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
<b>8.</b>	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R- 1)

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**By Order**  
**-sd/-**  
**Registrar**